

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 217 of 2020**

**In the matter of:**

**Richard B.T.H Chou**

**...Appellant**

**Vs.**

**Registrar of Company, West Bengal**

**....Respondent**

**Present**

**For Appellant:       None.**

**For Respondent:     Mr. Sanjib Kumar Mohanty, Sr. Panel Counsel, Union  
of India.**

**ORDER**  
**(Virtual Mode)**

**12.04.2021:**       When the case was called out, nobody appeared on behalf of the Learned Counsel for the Appellant.

Learned Senior Panel Counsel, Union of India Mr. Sanjeev Kumar Mohanty submitted that he have filed the Counter Affidavit, which is taken on record.

Written Submissions on behalf of the Parties have not been filed. Learned Counsels for the Parties are directed to file their Written Submissions not exceeding three pages along with relevant case laws, within two weeks.

List this matter '**For Admission (After Notice)**' on **11<sup>th</sup> May, 2021**.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**

*Sim/nn*